

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s). 6/2025

IN RE: CADETS DISABLED IN MILITARY TRAINING STRUGGLE Petitioner(s)

VERSUS

Respondent(s)

Date : 20-01-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) : By Courts Motion, AOR
Ms. Rekha Palli, Sr. Adv.(Amicus Curiae)
Ms. Bhavya Sharma, Adv.
Mr. Vaidushya Parth, Adv.
Mr. Anish Venkatesh Bindlish, Adv.

For Respondent(s) : Mr. Debesh Panda, AOR

Mr. Vineet Kumar Yadav, AOR
Mr. Amir Yadav, Adv.Mrs. Aishwarya Bhati Ld, A.S.G.
Ms. Shreya Jain, Adv.
Mr. Koney Rama Mohan Rao, Adv.
Mrs. Ruchi Kohli, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms. Chitrangda Rashtravara, Adv.
Mr. Raghav Sharma A, Adv.
Mr. Sarthak Karol, Adv.Mrs. Aishwarya Bhati, A.S.G.
Ms. Ruchi Kohli, Adv.
Ms. Chitrangda Rashtravara, Adv.
Mr. Raghav Sharma, Adv.
Ms. Prerna Dhal, Adv.
Dr. N. Visakamurthy, AORUPON hearing the counsel the Court made the following
O R D E R

1. At the request of learned ASG, finally six weeks' time is granted from today to the respondent(s) for the consideration to be made by them.

2. List on 10.03.2026 at 2.00 P.M.

**(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS**

**(DIVYA BABBAR)
COURT MASTER (NSH)**